

DIVISION BENCH  
COURT - I

**P-101**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/61(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>TH</sup> SEPTEMBER, 2023, 10:30 A.M**

IN THE MATTER OF	NRS STEEL TRADERS LLP VS CAMPUS IMPEX PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearances (via video conferencing/physically)**

Mr.Rahul Parasrampuria,PCS] For the Financial Creditor.

**ORDER**

1. Ld. authorised representative for the petitioner present .
2. Ld.RoC to file its report with the Registry of this Tribunal within one week in terms of order dated 7<sup>th</sup> August,2023
3. Post the matter on **25/09/2023**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**